

U.K. have increased by Rs. 20 crores in 1957 as compared with 1956. I want to know how much of this increase has been due to increase in prices and whether the same volume has been maintained in our imports as in 1956.

Shri Satish Chandra: The increase is mainly due, as I said, to increased imports of machinery and raw materials. That is the main reason.

Indo-China

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*330. { **Shri Heda:**
Shri Harish Chandra
Mathur:

Will the Prime Minister be pleased to state:

(a) the date when the International Commission for Supervision and Control in Viet-Nam submitted its last report;

(b) whether any progress has been made by the Commission to resolve the stalemate in Indo-China;

(c) how long it is proposed to keep the Indian troops in that area; and

(d) what expenditure has so far been incurred by India in this connection?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) 12th July, 1957.

(b) No tangible progress has been made by this Commission after the cessation of hostilities in Viet-Nam, as the primary responsibility for the execution of the Geneva Agreement rests with the parties concerned. The commission, however, continues to maintain peace in the area by supervising the movement of armed forces, the introduction of war material etc. and exercises a pacifying influence on the parties. There are two other International Commissions in Indo-China—one in Cambodia and the other in Laos.

(c) It is not possible to say with any certainty how long they will have to stay in Indo-China to fulfil their functions.

(d) The expenditure on the Indian Delegations upto the end of June 1957 was Rs. 84,86,500 of which a minimum of Rs. 44,30,000 is recoverable from the three International Commissions.

Shri Heda: May I know the strength of our troops that have been posted there?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Our Forces are in very small numbers. It is difficult to give the exact figure now. If the hon. Member would like to have it, I would inform the House. In fact, the numbers are very limited.

Shri Shree Narayan Das: May I know whether any steps by any parties have been taken to resolve this stalemate in Indo-China?

Shri Jawaharlal Nehru: Presumably the hon. Member is referring to Viet-Nam.

Shri Shree Narayan Das: Yes.

Shri Jawaharlal Nehru: Plenty of steps have been taken from time to time, first of all by the Commission itself and sometime by the two other parties. Sometimes the steps of the other parties have been in the nature of criticism of the others, which has not led to results.

Second Five Year Plan

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*331. { **Shri Naushir Bharucha:**
Shri Morarka:
Shri Nathwani:

Will the Minister of Planning be pleased to state the principal schemes and projects included in the core of the Second Five Year Plan?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): The core of the Second Five Year Plan is defined to include the three new steel plants in the public sector, expansion of the existing steel works, coal projects in the public and private sectors, railway expansion programme, port projects and certain specified power projects.

Shri Bharucha: May I know, in the light of the speech of the hon. Finance Minister yesterday, whether the Minister would think that this answer requires modification?

Shri L. N. Mishra: I do not think it needs any modification. It is for the hon. Member to understand it.

Shri Supakar: What is the financial commitment regarding this core of the Plan? How much will be the expenditure involved?

Shri L. N. Mishra: Fresh financial commitment?

Shri Supakar: Total

Shri L. N. Mishra: We will need about Rs. 350 crores fresh for maintaining the core of the Plan.

Shri Supakar: I want to know the total amount of expenditure involved in the projects.

The Deputy Minister of Planning (Shri S. N. Mishra): Detailed calculations will have to be made. Recently a figure was given about the order of increase in the costs of steel plants by the Minister of Steel, and in the same way, some other increases have occurred. Altogether we will have to calculate, including power, ports, railways, steel etc. It will take some time.

Shri T. K. Chaudhuri: Are we to understand that the rest of the projects included in the Second Plan, apart from these four just defined by the hon. Planning Minister, would be pruned?

Shri L. N. Mishra: I do not think. There is no question of pruning. The core has been defined in view of the importance of the particular projects in relation to the foreign exchange requirements. Other projects might not require foreign exchange, and they may have priority.

Mr. Speaker: It is only yesterday we discussed it.

Prohibition

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*352 { **Shri Sanganna:**
Shri Panigrahi:

Will the Minister of Planning be pleased to state:

(a) whether any State Governments have suggested to the Government of India to scrap prohibition in their respective States in order to raise additional resources required under the Second Five Year Plan; and

(b) if so, which are these States?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):
 (a) No Sir.

(b) Does not arise.

Shri Sanganna: May I know whether the question of scrapping prohibition in certain areas will militate against certain provisions of the Constitution? If so, in what way?

Shri L. N. Mishra: Scrapping prohibition has not been recommended by any State Government.

Shri Sanganna: I wanted to know whether scrapping prohibition in certain areas will militate against the provisions of the Constitution, and if so, in what way?

Mr. Speaker: It is a matter of opinion.

Shri Gajendra Prasad Sinha: May I know whether most of the States are not expanding their prohibition programme because of financial difficulties?

Shri L. N. Mishra: None of the States has protested against this on account of financial reasons. There might be administrative and other reasons, but it is not a fact that it is on account of financial difficulty.

Shri Gajendra Prasad Sinha: I wanted to know whether there has been no further expansion in the prohibition programme.

Mr. Speaker: On account of want of finance. That was his question. Let no Member put a question and when it is answered say his question has been misunderstood though it has been answered correctly.

Shri Panigrahi: The Government of Orissa wanted to scrap prohibition in